

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.15868/2019  
[Against the judgment and order dated 17.08.2017 passed by Hon'ble High Court of Judicature at Allahabad, Bench at Lucknow, in Appeal No.1652 of 2005]

SABIR ALI

Petitioner(s)

VERSUS

AZAM &amp; ANR.

Respondent(s)

(OFFICE REPORT FOR DIRECTIONS )

Date : 22-01-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
[IN CHAMBERS]

For Petitioner(s)

For Respondent(s) Mr. Talha Abdul Rahman, AOR

Mr. Parmanand Pandey, AOR  
Mr. Utkarsh Pandey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Since the sole petitioner is dead, the Special Leave  
Petition stands closed.

(RACHNA)  
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)  
COURT MASTER (NSH)